

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Ministry of Housing and Urban Affairs does not maintain data of prices of houses. The prices of houses are determined by the market forces based on demand and supply.

Addressing ever growing urban migration in the country

412. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the major schemes of Ministry aimed at addressing ever growing urban migration in the country;
- (b) the allocations made to address migration problem across the country and the funds spent/unspent during the last three years, years-wise. State-wise and scheme-wise, details thereof;
- (c) the unspent allocations during the above period, the reasons therefor; and
- (d) the action initiated against those who failed to spend the allocations during this period?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Ministry of Housing and Urban Affairs (MoHUA) does not have any scheme to address urban migration. However, the Ministry facilitates and assists States/Union Territories (UTs), through its flagship Missions - Swachh Bharat Mission-Urban (SBM-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM), and Pradhan Mantri Awas Yojana (Urban) (PMAY-U) and Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) and Metro Rail Projects to improve urban infrastructure and enhance the quality of life in cities and towns covered under these Missions.

- (b) to (d) Does not arise.

Redeveloping Lutyens' Delhi

413. PROF. M.V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the detailed reasons for planning to redevelop the central vista along Raj path, the Parliament and associated building in the vicinity;

- (b) the stakeholders consulted in the process, the details thereof;
- (c) the members of the jury that awarded the contract to HCP Design, Planning and Management Private Limited;
- (d) whether concerns were expressed by architects, conservationists and historians about the changes affecting Lutyens' character and skyline, and consequently New Delhi's aspirations of becoming a world heritage city; and
- (e) the response to these concerns thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (e) Parliament building was completed in 1927 and is not able to accommodate the present day requirements of the Parliament including providing independent office chambers to Members of Parliament. Offices of the Central Government are located in different places impacting the efficiency of functioning of Ministries. Further, many of these buildings have outlived their lives. Therefore, in order to meet the current and future requirements of the Parliament, get all offices of Central Government Secretariat at one place and improve the Central vista as a world class public place, the proposal of development/ redevelopment of such buildings and the vista has been taken up.

The work of comprehensive planning, designing and supervision has been awarded by Central Public Works Department to HCP Design Planning and Management Pvt. Ltd. following Quality cum Cost Based System (QCBS) Tendering System, that included assessment of the project proposal of the firm by a jury consisting of architects, planners and landscape designers. Consultation with all stakeholders including architects, conservationists and historians is part of the process of preparing master plan for development redevelopment.

Benefits to marginalised population under SCM

414. PROF. M.V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the specific plans to ensure that the most marginalized population in cities are able to benefit from the Smart Cities Mission (SCM), and plans to extend it for all residents of India;